

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Exercising Powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

No. 57507/2021/REG, Dated 20-4-2021

It is hereby notified that Shri Kossar Ahmad Qureshi S/O Shri Anythullah Quershi R/O Malpora Baramulla bearing Enrolment No.178 dated 21st day of September 1993, is now permitted to resume his practice as an Advocate on the roll of Jammu and Kashmir Bar Council.

By order.

(Mohammad Yasin Beigh)
Registrar (Adm)

No: 9765-74/REG/UP Dated 20-4-2021

Copy forwarded to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K Jammu for information.
2. Registrar Vigilance, High Court of J&K Jammu.
3. Registrar Judicial, High Court of J&K Srinagar.
4. President, J&K High Court, Bar Association, Srinagar.
5. President, District Bar Association, Baramulla.
6. Manager, Government Press, Jammu for publication in the next issue of the Government Gazettee.
7. Secretary, Bar Council of India, New Delhi.
8. CPC e-Courts High Court of J&K Jammu for uploading on the official website.
9. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
10. Shri Kossar Ahmad Qureshi. S/O Shri Anythullah Quershi R/O Malpora Baramulla
.....for information and necessary action

Registrar (Adm)